

CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU

Friday, this the 18th day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

HON'BLE Mr. ANAND MATHUR, MEMBER-A

O.A. 61/1287/2020

Noor Begum, aged 50 years,
W/o. Shah Mohd.
R/o. Mohalla/Hamlet Malana Kote,
Panchayat Hassote-A,
Tehsil Chasana Distt.
Reasi.

... Applicant

(By Advocate: Mr. Sheikh Shakeel Ahmed)

Versus

1. The Union Territory of Jammu and Kashmir
Through Secretary to Government, Social Welfare
Department Civil Sectt., Jammu;
2. Director, Social Welfare Department,
Jammu;
3. Programme Officer, ICDS Project,
Reasi;
4. Child Development Project Officer, Chassana,
Mahore;
5. Ch. Mohd Shall Sarpanch, Panchayat Halqa Hassote A,
Tehsil Chassana, Distt. Reasi.

...Respondent

(By Advocate: Mr. Rajesh Thapa, DAG)

O R D E R (O R A L)

Per Hon'ble Mr. Anand Mathur, Member (A)

When the matter is taken up, learned counsel for the applicant submits that he wants to withdraw the application.

2. Mr. Rajesh Thapa, Learned Dy. Advocate General appearing for the respondents present.

3. In view of the submission made by learned counsel for the applicant, application is accordingly dismissed as withdrawn. There shall be no order as to costs.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

/asvs/